

ing procedures. These guidelines provide for

1. Prescription of scales of finance for crop loans as worked out by the Technical Committee constituted in the districts for various crops and their uniform adoption by banks. These scales of finance are reviewed annually to take care of escalation of cost.
2. Disposal of loan applications up to Rs. 25,000/- within fortnight and those over Rs. 25,000/- within 8 to 9 weeks.
3. Delegation of appropriate sanctioning powers to the rural Branch Managers so that majority of loan applications are sanctioned at branch level itself.
4. No collateral security should be taken by way of mortgage/charge of land or third party guarantee on crop loans up to Rs. 10,000/- and term loans up to Rs. 10,000/- where moveable assets are created.
5. No margin is required for agricultural loan up to Rs. 10,000/- for both short-term, medium/long-term loans. The rates of interest charged on such loans are concessional.

[English]

HANDING OVER OF TRAVANCORE HOUSE TO GOVERNMENT OF KERALA

1404. PROF. SAVITHRI LAKSHMANAN : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 4149 on 10-4-1990 and state :

(a) whether the Travancore House has since been vacated by the Monopolies and Restrictive Trade Practices Commission;

(b) if so, whether it has been handed over to the Government of Kerala; and

(c) if not the reasons for delay and when it is likely to be handed over to the State Government?

THE MINISTER OF STATE OF THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) :  
(a) No Sir.

(b) Does not arise;

(c) Alternative accommodation allotted to the Commission in Kota House Annexe and Bikaner House Hutments is being repaired/renovated by C.P.W.D. The work is nearing completion. The Commission proposes to start shifting to the new premises shortly.

[Translation]

SETTLEMENT OF CLAIM CASES UNDER INSURANCE SCHEMES

1405. SHRI PRABHU DAYAL KATHERIA : Will the Minister of FINANCE be pleased to state :

(a) the number of insurance claim cases settled under the Personal Accident Insurance, Social Security Scheme and other insurance schemes during 1990 and 1991 till date state-wise and district-wise; and

(b) the number of persons benefited by the said schemes during the above period, state-wise and district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) and (b) There are three Social Security Schemes viz. Personal Accident Insurance Social Security Scheme & Hut Insurance Scheme, administered by the General Insurance Corporation of India and the Group Insurance Scheme for Landless Agricultural Labourers, administered by the Life Insurance Corporation of India. The required information in respect of these Schemes is available state-wise only and is given below in the statement.

## STATEMENT

State/Union Territory	G.I.C.'s Schemes				L.I.C.'s Scheme	
	Personal Accident Insurance Social Security Scheme for Poor Families		Hut Insurance Scheme		Group Insurance Scheme for Landless Agricultural Labourers	
	1-4-89 to 31-3-90	1-4-90 to 31-3-91	1-5-89 to 30-4-90	1-5-90 to 30-4-91	1-4-89 to 31-3-90	1-4-90 to 31-3-91
(1)	(2)	(3)	(4)	(5)	(6)	(7)
Andhra Pradesh . . . . .	1855	2325	22960	14018	2772	3689
Arunachal Pradesh . . . . .	9	—	—	—	—	—
Assam . . . . .	37	21	1	32	—	59
Bihar . . . . .	708	590	18138	7358	78	197
Goa . . . . .	115	99	47	25	46	249
Gujarat . . . . .	390	391	149	60	7986	9945
Haryana . . . . .	210	111	92	45	419	375
Himachal Pradesh . . . . .	90	53	8	13	2	—
Jammu & Kashmir . . . . .	25	2	4	3	2	2
Karnataka . . . . .	1349	1885	1086	3386	2044	1773
Kerala . . . . .	2618	2603	1117	1095	1389	932
Madhya Pradesh . . . . .	1031	874	144	125	601	215
Maharashtra . . . . .	2738	2146	787	492	589	2581
Manipur . . . . .	4	2	—	—	23	9
Meghalaya . . . . .	10	6	—	—	—	—
Mizoram . . . . .	37	12	—	—	—	—
Nagaland . . . . .	—	—	—	1	—	—
Orissa . . . . .	1273	789	3732	4819	6976	1898
Punjab . . . . .	66	26	77	76	560	193
Rajasthan . . . . .	284	128	1866	632	650	354
Sikkim . . . . .	14	41	—	—	—	—
Tamil Nadu . . . . .	268	221	11432	5837	5034	6245
Tripura . . . . .	24	20	154	110	5	28
Uttar Pradesh . . . . .	758	601	22462	5513	716	787
West Bengal . . . . .	1724	2021	7141	8253	356	8146
Andaman & Nicobar Island	—	—	—	—	—	—
Chandigarh . . . . .	—	1	—	25	—	160
Dadra & Nagar Haveli . . . . .	45	15	—	—	—	—
Daman & Diu . . . . .	4	5	—	—	—	—
Delhi . . . . .	41	49	194	27	—	142
Lakshadweep . . . . .	4	1	—	—	—	—
Pondicherry . . . . .	327	277	158	98	24	—
<b>Total . . . . .</b>	<b>16058</b>	<b>15315</b>	<b>91749</b>	<b>52043</b>	<b>30272</b>	<b>37979</b>